Annexure – 7

Name of the corporate debtor: Takshashila Heights India Private Limited; Date of commencement of CIRP: 21st January 2026; List of creditors as on 13th February, 2026

List of operational creditors (Government dues)

(Amount in ₹)

Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1	Office of Deputy/Assistant Commissioner, CGST Division-VI	Government of India	04-02-2026	37,17,475.00	0.00	Unsecured	no	-	-	-	-	37,17,475.00	Queries were raised, and the requisite information is pending from the Creditor.
	Total			**37,17,475.00**	**0.00**			**0**	**0**	**0**	**0.00**	**37,17,475.00**	

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